

has been resumed for parcels up to 2 Kgs. from 28.7.92.

(c) Total revenue loss on this account is approximately 46 lakhs till date.

(d) and (e). Service for parcels upto 2 Kgs already resumed. Resumption of heavier parcels may take some more time.

**Air Fare and Cargo Charges From Trivandrum to Gulf**

3874. SHRI P. C. THOMAS:  
SHRI KODIKKUNIL  
SURESH:  
SHRI RAMESH CHENNI-  
THALA:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal to reduce the air fares and the cargo charges on Trivandrum-Gulf sector by the Air India; and

(b) if so, the details therefor and if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). No, Sir. The existing air fares/rates are considered reasonable

[*Translation*]

**Dholpur Power Plant**

3875. SHRI GANGA RAM KOHLI: Will the Minister of POWER be pleased to state:

(a) whether any proposal to set up a thermal power plant at Dholpur in Rajasthan is under the consideration of the Government; and

(b) if so, the progress made in this regard so far?

THE MINISTER OF STATE OF THE

MINISTRY OF POWER (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) while the Rajasthan State Electricity Board has obtained the clearance of the National Airport Authority and State pollution Control Board in respect of the proposed station, they have not tied up essential inputs-coal linkage, water availability, associated transmission system, compliance of Section 29 of the Electricity (Supply) Act, 1948 etc.- and have not obtained clearance from the Central authorities from environmental angle. The scheme is not in a state of readiness for techno-economic appraisal by the Central Electricity Authority. The techno-economic clearance to the scheme could be accorded only after all the essential inputs are tied up and necessary clearances have been obtained by the project authorities.

[*English*]

**Rural Electrification in West Bengal**

3876. SHRI BIRSINGH MAHATO: Will the Minister of POWER be pleased to state:

(a) the amount sanctioned by the Government for electrification of rural areas of West Bengal for 1992-93, district-wise; and

(b) the number of villages electrified during 1990-91 and 1991-92?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) Planning Commission finalise the rural electrification programme on annual basis for each state keeping in view the available resources etc., whereas the district-wise priorities are finalised by the State authorities. For the year 1992-93, Rs.29,70 crores (including Rs.3 crores under State Plan) have been allocated for west Bengal State to carry out the rural electrification programme.

(b) The West Bengal State Electricity

Board (WBSEB) has reported electrification of 1192 and 436 villages during 1990-91 and 1991-92, respectively.

### **Collapse of Travelater at Santa Cruz Airport**

3877. PROF RAM KAPSE: Will the Minister of CIVIL AVIATION & TOURISM be pleased to state:

(a) whether a newly-built travelater collapsed at Santa Cruz airport in April, 1992;

(b) if so, whether any enquiry was ordered in to it;

(c) if so, the outcome thereof; and

(d) the steps taken against those found responsible and to prevent the recurrence of such incidents?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) There is no travelater at Santacruz Airport. One of the aerobridges at Santacruz Airport malfunctioned on 19.4.1992.

(b) and (c). Yes, Sir. the enquiry is in progress

(d) Pending completion of enquiry 3 engineers and one operator were placed under suspension. Suitable guidelines for safe operation of aerobridges have also been issued and implemented.

[*Translation*]

### **Telephone Connections**

3878. SRI GAYA PRASAD KORI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any ban on the installation of telephone connections sanc-

tioned on the recommendations of the Members of Parliament at present;

(b) if so, the reasons therefor; and

(c) the time by which the ban is likely to be lifted and the telephones so far sanctioned are likely to be installed?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) No, Sir.

(b) Does not arise.

(c) Sir, majority of the telephones recommended by Hon'ble MPs are installed within a period of 30 days. However, in a few cases, due to technical non-feasibility and delayed receipt of registration particulars from the parties, etc. installation of telephone connection takes longer time.

[*English*]

### **Construction of Ropeways in H.P.**

3879. SHRI KRISHNAN DUTT SULTAN PURI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether any proposal for financial assistance for construction of ropeways for promotion of tourism has been received from the Government of Himachal Pradesh; and

(b) if so, the details thereof and by when it is likely to be approved?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise

### **Revamping of Postal Services**

3880. SHRI CHANDULAL CHAN-